

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) Nos. 862-863 of 2020

In the matter of:

Sunil Kumar Agrawal

....Appellant

Vs.

Piyush Patel & Ors.

....Respondents

Present:

Appellant: Mr. Sumit Kansal and Mr. Pratik Thakkar, Advocates.

ORDER

08.10.2020: Learned counsel for the Appellant is unable to login. Let the appeal be listed on 13th October, 2020.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

AR/g